




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For hearing	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	VIKRAM TRIVEDI	EDELWEISS ARC I/b. MANILALKHER AMBALAL Co.	
2.	SUCHITRA VALJEE (9820082993)	"	
3.	ARUN SRI KUMAR (9886720984) Pr keystone Partners	Respondent	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent/ Corporate Debtor is also present. He has filed written submission. Heard the oral reply of the Counsel for Corporate Debtor. List it on 22/02/2018. *for order*

  
**Member (T)**

  
**Member (J)**